

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.01.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

11:00 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Vinod Chaurasia-R2
2.	Comp. App (AT) No. 172 of 2020	Balwant Singh Kanda Vs. Kanda Auto Pvt. Ltd. & Ors.	Satyavikram	Shekhar Gupta Kamal Khatta-R1, R2 & R3

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**